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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 3918/2021 and CM APPL.19941/2021
JORAWER SINGH MUNDY @ JORAWAR SINGH MUNDY

.....Petitioner

Through: versus

UNION OF INDIA & ORS. Through: Ms. Shiva Lakshmi, CGSC, Mr. Madhav Bajaj and Mr. Govind Sharma, Advs. for UOI. Mr. Jawahar Raja, Ms. Aditi and Ms. Anjesh Dahiya, Advs. for R-4 (through v/c)

## CORAM: HON'BLE MR. JUSTICE SACHIN DATTA <u>O R D E R</u> 16.04.2025

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List along with W.P.(C) 2887/2025 on 06.05.2025 at 04.30 PM.

SACHIN DATTA, J

APRIL 16, 2025/cl

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